



Government of Jammu and Kashmir
Civil Secretariat: Home Department

Notification

Jammu, April, the 6th, 2019

SRO-262.- In exercise of the powers conferred by clause(b) of section 2 of the Prisoners Act, Samvat, 1977, the Government hereby declare "Ground Floor of the PCR Building in Bandipora" with the following dimensions, as "Subsidiary Jail":-

Room (2 Nos)	26X14 Feet
Windows	5.6X5.5 Feet = (04 Nos)
Door	7X9X4 Feet
Bathroom (1 No.)	6X5.6 Feet
Window	2.1X3.6 Feet
Kitchen (1 No.)	8X8 Feet
Window	2X0.10 Feet

By order of the Government of Jammu and Kashmir.

Sd/-

(Shaleen Kabra) IAS

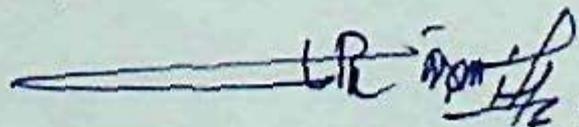
Principal Secretary to Government
Home Department

Dated: 06.04.2019

No. Home/Jail/35/2019

Copy to the:-

1. Director General of Police, J&K, Jammu
2. Director General of Police (Prisons), J&K, Jammu.
3. Secretary to Government, Department of Law Justice and Parliamentary Affairs (w 7 s.c).
4. OSD to Hon'ble Advisor (K), Home Department.
5. Private Secretary to Principal Secretary to Government, Home, Department.
6. Stock file


06.04.19.

(Rashid Raina) KAS
Under Secretary to the Government
Home Department